

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

CP 1050/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.07.2024**

NAME OF THE PARTIES: **NAGPUR NAGARIK SAHAKARI BANK**
LTD V/s SHRI PRASHANT KISANRAO
BORELE

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Aakanksha Nehara, Advocate a/w Mr. Anuj Jhaveri, Advocate a/w Mr. Mihir Modi, Advocate i/b PSL Advocates & Solicitors appeared for the Petitioner.
2. Mr. Jatin Kumar, Advocate appeared for the Respondent.
3. Learned Counsel for the Petitioner informs that he has instructions to withdraw the petition.
4. In view of the statement made by the Petitioner, **C.P. 1050/2022** is **dismissed** as **withdrawn**.
5. No order as to costs.
6. File be closed and consigned to record.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)